

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 201 OF 2017 &
IA NOS. 875, 514 & 861 OF 2017 & IA NO. 48 OF 2018**

Dated: 14th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

BLA Power Pvt. Ltd. Appellant(s)

Vs.

**State of Madhya Pradesh through Energy Departments & Respondent(s)
Ors.**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr.Adv.
Mr. Buddy A. Ranganadhan
Ms.Shikha Ohri

Counsel for the Respondent(s) : Mr. Aashish Anand Bernard
Mr. Nitin Gaur
Mr. Paramhans for R.2
Ms. Ranjitha Ramachandran
Mr. Polkit Agrwal
Mr. Vikas Upadhyay for R-3
Ms. Mandakini Ghosh
Ms. Ritika Singhal
Mr. Gajendra Tiwari for R.6

ORDER

We have heard Ms. Mandakini Ghosh, learned counsel for Respondent No.6.

List the matter for further hearing on **21.03.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**